[Translation]

Performance of Tamil Nadu Economy

7784. SHRI M. ARUNACHALAM: WIII the PRIME MINISTER be cleased to state:

- (a) whether Union Government have received any proposal from the Government of Tamil Nadu based on the study made by the Madras Institute of Development Studies (MIDS) about performance of economy in Tamil Nadu:
- (b) if so, the details of the proposals; and
 - (c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Government of Tamil Nadu have not formulated any schemes arising out of this study nor has it approached the Government of India for assistance on that account.

(b) and (c). Do not arise.

Who Report on Pollution in Delhi

7785. SHRI MADHAVRAO SCINDIA: SHRI DILIP SINGH JU DEO:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a detailed report on air and water pollution in Delhi was prepared by the World Health Organisation last year;
- (b) if so, the main observations and recommendations made therein; and

(c) the steps taken to implement the same?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

- (b) A statement is given below.
- (c) The report was discussed by the **Environmental Protection Council under the** Chairmanship of Lt. Governor, Delhi and Delhi Administration have accepted its recommendations. The Lt. Governor, Delhi has constituted three High-Powered Follow Up Action Groups under the Chairmanship of Commissioner of Industries, Commissioner (M.C.D.) and Deputy Commissioner (Water) to review the progress of the implementation of the recommendations

STATEMENT

The main observations and recommendations made in the W.H.O. Report on pollution in Delhi include the following:-

1. OBSERVATIONS:

- 1. Residential: There are five district types of residential areas. namely, walled city, New Delhi, newly developed colonies, industrial areas and slums.
- 2. Water Supply: Though the water quality produced at the treatment plants meets the desired quality the storage and distribution systems are inadequate and unsafe resulting in contamination of water.
- 3. Sewerage: Only 75 per cent population is served by the sew-

erage system and 40% of the total sewage generated has increased from 835 MLD to 1386 MLD but the treatment facility is inadequate.

- Solid Wastes: The quantity of refuge generated in Delhi is 2400 tonnes per day. Environmental pollution from the solid waste is caused due to insanitary conditions at collection points, inadequate removal equipments and improper disposal at dumping sites.
- 5. Slums and unauthorised settlements: Slums and unauthorised settlements have a population of 5 million people who do not have private bath rooms or latrines. They have to depend on a few communal facilities or use open spaces for defication. The servicing of old latrines in may parts of old city is adding to the environmental problems.
- Industrial: There are 60,000— 70,000 small scale industries with cramped, poorly lighted, ill-ventilated space and with atmosphere full of dust, gas, vapours and fumes. Lack of scientific information, use of child labour, absence of regulatory control and poor house keeping are creating environmental problems.
- 7. Transportation: At present the growth rate of motor vehicles is 15,000 per month, the number of diesel locomotives which operate on the Railways in and from Delhi has increased and steam locomotives have been reduced. Air traffic has also considerably increased. The air pollution load

is 620 tonnes pollutants every day in the city.

II. RECOMMENDATIONS:

- Drinking water supply and sewerage:
 - 1.1 Develop an action plan for improvement of drinking water supply and sewerage system in the city.
 - 1.2 Ahigh-power committee be constituted for arranging additional supply of raw water and for exchanging sewage effluent for raw water.
 - 1.3 Proposals should be submitted to the Government of India in the Ministry of Urban Development, Ministry of Finance and Planning Commission for financing the long-term measures.
 - 1.4 The work in the Jhuggi Jhopri/slums and unauthorised colonies should be coordinated by the DDA under Commissioner (Slums) and plans for work be prepared by Delhi Water Supply and Sewe-age Disposal Undertaking and M.C.D. taking help from NGOs. The Municipal Health Officer should be responsible for water quality, proper collection of garbage, sullage and sanitation in general.
- 2. Conservancy and Sanitation:
 - 2.1 Full responsibility for ac-

- tivities related to solid waste management and storm water drains should rest with the Director-cum-Chief Engineer, Conservancy and Sanitation Department under Municipal Commissioner of Delhi
- 2.2 For improvement of collection and disposal of solid wastes in J.J., slums and unauthorised colonies, health education campaigns should be made.
- 2.3 The Municipal Commissioner should assess the full implications of the planned measures and take up the matter with the appropriate Ministry.
- 3. Air Pollution Control:
 - 3.1 The Central Pollution Control Board should be technical agency for monitoring and advising on control of air pollution.
 - 3.2 Delhi Electric Supply Unit should ensure that power generating stations do not continue to pollute the air and ground water.
 - 3.3 The Municipal Corporation and DDA should prohibit establishment of any new air and water polluting industry. The Government, Municipal Corporation and DDA should consider incentives for moving the existing air and water polluting industries to areas outside Delhi.

- 3.4 The Transport Authorities should be made responsible for enforcing the regulations on controlling vehicular emissions.
- 3.5 The Central Pollution Control Board, Bureau of Indian Standards and the Petroleum Ministry should discuss regulations for supply of diesel fuel to the Delhi area with a sulphur content of 0.3% or less.
- 3.6 The Railways should be persuaded to switch their steam locomotives to electrical or diesel operated ones.
- 3.7 The concerned Ministries should discuss with the vehicles' manufacturers the need for manufacturing 4 stroke engines in place of 2 stroke engines.
- 3.8 The Delhi Administration should be made responsible for various alternatives for mass transportation system.

Deciaration of Jewellery Items Belonging to Nizam as Antiquity/Art Treasure

7786. SHRI GANGA CHARAN LODHI: Will the PRIME MINISTER be pleased to state:

(a) whether the registration with the Archaeological Survey of India of such Jewellery items which are at least 100 years old in the category of antiquity and 'object D art' which may not be 100 years old but are of unique importance in the category of Art treasures, has been made compulsory as